

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/36186/2024 BLAPL/12211/2024	NRUPATI NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /186 /2022 A.D.J.,DHENKANAL(Dhenkanal) CT/0000175/2022
2	D-BLAPL/36369/2024 BLAPL/12212/2024	SK.NAHUR MIRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /584 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000277/2024
3	D-BLAPL/32481/2024 BLAPL/12213/2024	PINKU TAREI VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /303 /2023 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000126/2024
4	D-BLAPL/35922/2024 BLAPL/12214/2024	RAJAT KUMAR NANDA @ RINKU VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	SAHID NAGAR P.S. /387 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0000994/2023
5	D-BLAPL/36236/2024 BLAPL/12215/2024	RESOBA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /584 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000277/2024
6	D-BLAPL/33236/2024 BLAPL/12216/2024	SUNIL KUMAR SETHY @ SETHI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	Tantiapal Marine /108 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapada) Spl/0000077/2024
7	D-BLAPL/35425/2024 BLAPL/12217/2024	BHAGU MAJHI VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	JEYPORE SADAR /19 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000005/2024
8	D-BLAPL/36317/2024 BLAPL/12218/2024	TITU NAIK @ TUTU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BHANJANAGAR /720 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001143/2024
9	D-BLAPL/34065/2024 BLAPL/12219/2024	DILLIP BARAL VS STATE OF ODISHA	BAMADEV BARAL VS	KUMBHARAPARA /127 /2019 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000035/2024
10	D-BLAPL/36401/2024 BLAPL/12220/2024	SACHIN KHADIA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	BURLA /329 /2024 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000533/2024
11	D-BLAPL/36333/2024 BLAPL/12221/2024	K. RAVI KUMAR@K. RABI KUMAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /273 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(GOPALPUR) Spl/0000055/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/36355/2024 BLAPL/12222/2024	ANANTA DHAL @ GHAULA VS STATE OF ODISHA	RAMAKANTA PANDA VS	BALIAPAL /213 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000571/2024
13	D-BLAPL/36347/2024 BLAPL/12223/2024	MUNIRAM SOREN VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /370 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001506/2024
14	D-BLAPL/33154/2024 BLAPL/12224/2024	SADHABA DAS @ SADHAB DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /154 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000343/2023
15	D-BLAPL/35848/2024 BLAPL/12225/2024	SUSANTA SETHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MARSHAGHAI /198 /2024 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001942/2024
16	D-BLAPL/36423/2024 BLAPL/12226/2024	JAGAN SWAIN @ SOPNAJIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /425 /2024 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000614/2024
17	D-BLAPL/36425/2024 BLAPL/12227/2024	MANOJ KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000109/2024
18	D-BLAPL/36447/2024 BLAPL/12228/2024	PRAMOD DANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /397 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000096/2024
19	D-BLAPL/36370/2024 BLAPL/12229/2024	SALYADU SUNIL DORA @ SAILADU SUNIL VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /389 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000062/2024
20	D-BLAPL/36439/2024 BLAPL/12230/2024	BHARAT KU. SAHU @ BHARAT KUMAR SAHU @ PINTU VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /507 /202 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000010/2024
21	D-BLAPL/36376/2024 BLAPL/12231/2024	SOUDAMINI JENA VS STATE OF ODISHA	SOHARDDA SUMAN VS	ITAMATI /258 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001144/2024
22	D-BLAPL/36373/2024 BLAPL/12232/2024	LABA KHILLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /118 /2024 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000103/2024
23	D-BLAPL/36374/2024	AJU @ AJAY NAIK @ NAYAK	SANJIT MISHRA	DASPALLA /230 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12233/2024	VS STATE OF ODISHA	VS	J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000428/2024
24	D-BLAPL/36433/2024 BLAPL/12234/2024	LOKANATH MALLICK VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 2ND A.D.J,KHURDA(Khordha ) TR/0000075/2023
25	D-BLAPL/36227/2024 BLAPL/12235/2024	LANDA @ NANDA NAIK VS STATE OF ODISHA	KARUNAKAR DAS VS	BADAGADA /266 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan) Spl/0000083/2024
26	D-BLAPL/36417/2024 BLAPL/12236/2024	MANAS KUMAR NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /248 /2024 J.M.F.C.,PURI(Puri) GR/0000881/2024
27	D-BLAPL/35405/2024 BLAPL/12237/2024	CHANDRA @ CHANDRAY HANSDAH VS STATE OF ODISHA	AMIT KUMAR NATH VS	MOHULDIHA /47 /2024 ADDL.SESIONS JUDGE,KARANJIA(Ma) ST/0000074/2024
28	D-BLAPL/36475/2024 BLAPL/12238/2024	SITAL MUNDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /959 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003256/2024
29	D-BLAPL/36238/2024 BLAPL/12239/2024	JATIN KUMAR SHARMA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	CHOUDWAR /320 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000535/2023
30	D-BLAPL/36429/2024 BLAPL/12240/2024	SUBAS@ SUBASH NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /840 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001544/2024
31	D-BLAPL/36470/2024 BLAPL/12241/2024	NARAYAN SAHOO VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /190 /2024 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000160/2024
32	D-BLAPL/36457/2024 BLAPL/12242/2024	DHIRENDRA SWAIN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BEGUNIAPADA /467 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002043/2024
33	D-BLAPL/35900/2024 BLAPL/12243/2024	SAROJ KUMAR MOHANTY @ SIPU VS STATE OF ODISHA	BHARATI DASH VS	PURI SADAR /323 /2020 2ND A.D.J.,PURI(Puri) TR/0000069/2021
34	D-BLAPL/35845/2024 BLAPL/12244/2024	ITISH PRADHAN VS	DEBASNAN DAS VS	SAHID NAGAR P.S. /496 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/36235/2024 BLAPL/12245/2024	STATE OF ODISHA PREM SHANKAR SHARMA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CT/0001331/2024 POTTANGI /89 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000066/2022
36	D-BLAPL/36204/2024 BLAPL/12246/2024	SHASHIKANTA CHOUDHURY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHOUWAR /503 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000185/2024
37	D-CMAPL/45970/2024 CMAPL/426/2024	STATE OF ODISHA STATE OF ODISHA VS KAMALANI SAHOO	SAMAPIKA MISHRA,A.S.C VS	// ()
38	D-CMAPL/46117/2024 CMAPL/427/2024	MINA MOHANTY VS THE BRANCH MANAGER, HDFC STANDARD INSURANCE COMPANY LIMITED, BALASORE BALASORE	DIPTENDU SUNDAR RAY VS	// ()
39	D-CMAPL/49625/2024 CMAPL/428/2024	GANESH CHANDRA BHUYAN VS STATE OF ODISHA	ADV. VS	// ()
40	D-CMAPL/49727/2024 CMAPL/429/2024	DIBAKAR BEHERA VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// ()
41	D-CMAPL/49732/2024 CMAPL/430/2024	SUBASH CHANDRA MOHAPATRA @ BEBARTA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// ()
42	D-CMAPL/50005/2024 CMAPL/431/2024	SANTOSH KUMAR PARIDA VS COLLECTOR, BALASORE	MANOJ KUMAR PANDA VS	// ()
43	D-CMP/45849/2024 CMP/1402/2024	SARAT CHANDRA NAYAK VS SRINIBAS NAYAK	MAMATA MISHRA VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur)
44	D-CMP/49643/2024 CMP/1403/2024	SK.YUNUS VS SAYED ZABIHULLAH	PRAFULLA KUMAR LENKA VS	// 5TH ADDL SR.CIVIL JUDGE,CUTTACK(Cuttack)
45	D-CMP/50412/2024 CMP/1404/2024	DINABANDHU KAR VS DIBAKAR MISHRA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD), PURI(Puri) CS/0000350/1992

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CMP/50171/2024 CMP/1405/2024	GHASIA ORAM@GHASIRAM ORAM VS MANDARA TANTY	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,SUNDER Fao/0000010/2019
47	D-CMP/46808/2024 CMP/1406/2024	HASINA PALEI VS PRASANNA KUMAR PANDA	SARAT CHANDRA MEKAP VS	// A.D.J,ODAGAON(Nayagarh ) Fao/0000008/2023
48	D-CMP/50467/2024 CMP/1407/2024	MAMATA PATI VS KHULANA PRADHAN	DEEPAK PANDA VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000136/2022
49	D-CONTC/46390/2024 CONTC/8018/2024	SAROJ BHUSAN PANI VS SUSIL KUMAR LOHANI, SECY. PANCHAYATI RAJ DEPT, ODISHA	ADV. VS	// () //
50	D-CONTC/47187/2024 CONTC/8019/2024	SMRUTIREKHA MISHRA VS NIBEDITA PANI, OES	ZIGMA SAHOO VS	// () //
51	D-CONTC/47487/2024 CONTC/8020/2024	G.MADHUSUDAN RAO VS ASWATHY S., IAS	ADV. VS	// () //
52	D-CONTC/48026/2024 CONTC/8021/2024	AJAYA KUMAR BERA VS SHALINI PANDIT, IAS	ADV. VS	// () //
53	D-CONTC/48037/2024 CONTC/8022/2024	UMAMANI JENA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //
54	D-CONTC/48923/2024 CONTC/8023/2024	SUBRAT RANJAN HOTA VS PROF. HIRENDRA NATH GHOSH, THE DIRECTOR, NISER ,KHURDA	ADV. VS	// () //
55	D-CONTC/50267/2024 CONTC/8024/2024	LIPI PUSPANJALI BEHERA VS ASWATHY S., IAS	ADV. VS	// () //
56	D-CONTC/50465/2024 CONTC/8025/2024	LAXMIDHAR PRADHAN VS PRIYANKA PRIYADARSANI PATI, O.A.S	ADV. VS	// () //
57	D-CONTC/50490/2024	RAKESH KUMAR SINGH	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/8026/2024	VS RUPA NARAYAN DAS, DIRECTOR, TREASURIES AND INSPECTION, ODISHA	VS	0 //
58	D-CONTC/50492/2024 CONTC/8027/2024	SATRUGHANA MOHANTY VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
59	D-CONTC/50493/2024 CONTC/8028/2024	BHIMSEN BARIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
60	D-CONTC/50497/2024 CONTC/8029/2024	SUDAM CHARAN NAIK VS ASWATHY S., IAS	ADV. VS	// 0 //
61	D-CONTC/50536/2024 CONTC/8030/2024	DEEPANSU SEKHAR KUNDU VS INDRAMANI TRIPATHY, DIRECTOR, ST AND SC DEVELOPMENT DEPT.	ADV. VS	// 0 //
62	D-CONTC/50540/2024 CONTC/8031/2024	NARAYAN SAHOO VS DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND D.M DEPT.	ABHIRAM SWAIN VS	// 0 //
63	D-CONTC/50553/2024 CONTC/8032/2024	SANTILATA SAHU VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION	SAGARIKA SAHOO VS	// 0 //
64	D-CONTC/50573/2024 CONTC/8033/2024	PUSPARANI MOHANTY VS SALINI PANDIT, IAS	ADV. VS	// 0 //
65	D-CONTC/46615/2024 CONTC/8034/2024	SUNAYANA PANDA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
66	D-CONTC/48029/2024 CONTC/8035/2024	CHANDRASINGH BAHLA VS YOGES BAHADUR KHURANIA, IPS	BIKRAM KESHARI MOHANTY VS	// 0 //
67	D-CONTC/46156/2024 CONTC/8036/2024	AJAY KUMAR PANDA VS DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER	PRASHANTA KUMAR DAS VS	// 0 //
68	D-CONTC/49068/2024 CONTC/8037/2024	PRAMILA SETHI VS	ADV. VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/50216/2024 CONTC/8038/2024	RAJESH PRABHAKAR PATIL, IAS PUJASHREE SAMAL VS SURENDRA KUMAR, IAS	GOPAL SINHA VS	// // ( //
70	D-CRLA/34977/2024 CRLA/1232/2024	SUSTHIRA PAL VS STATE OF ODISHA	SUJATA JENA VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
71	D-CRLA/35864/2024 CRLA/1233/2024	VICTIM/INFORMANT VS STATE OF ODISHA	ARIJEET MISHRA VS	2(A)CC/0000122/2023 KALINGA NAGAR /127 /2014 ADHOC ADDL. DIST. AND SESSIONS JU
72	D-CRLA/36129/2024 CRLA/1234/2024	RAKESH PANDA @ MANGA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	GR/0000595/2014 GOSANINUAGAM /11 /2013 DISTRICT & SESSIONS JUDGE,BERHAM
73	D-CRLA/36247/2024 CRLA/1235/2024	SUKAMANI MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ST/0000019/2014 PADAMPUR /85 /2012 A.D.J.,PADAMPUR(Bargarh )
74	D-CRLA/36265/2024 CRLA/1236/2024	TRILOCHAN@BHAGYA MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CT/0000017/2013 PADAMPUR /85 /2012 A.D.J.,PADAMPUR(Bargarh )
75	D-CRLA/36344/2024 CRLA/1237/2024	MANOJ SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /100 /2020 ADDL.SESSION JUDGE CUM SPL.JUDGE
76	D-CRLA/35629/2024 CRLA/1238/2024	BANAMALI PANDA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	ST/0000005/2021 BANKI /211 /2023 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
77	D-CRLA/36139/2024 CRLA/1239/2024	TUDU @ LADA SINKU VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	Spl/0000102/2023 GHAGARBEDA /22 /2019 AD HOC ADDL.SESSIONS JUDGE (FTSC)
78	D-CRLA/36240/2024 CRLA/1240/2024	PRADIP KANHAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	Spl/0000098/2019 //0 3RD ADDL.SESSION JUDGE CUM SPL.JU
79	D-CRLA/36232/2024 CRLA/1241/2024	NARASINGHA NUDEK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	2(A)CC/0000042/2022 SONEPUR /13 /2021 A.D.J.,SONEPUR(Sonepur ) SC/0000034/2014

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLA/36534/2024 CRLA/1242/2024	RAMA MUNDA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	DAITARI /49 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000016/2023
81	D-CRLMC/34687/2024 CRLMC/4584/2024	JAYANT KUMAR SARANGI VS STATE OF ODISHA	ANANTA KUMAR ROUT VS	KAKATAPUR /86 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000068/2022
82	D-CRLMC/35952/2024 CRLMC/4585/2024	DEBI PRASAD MISHRA VS STATE OF ODISHA	MANAS RANJAN DASH VS	// S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000128/2023
83	D-CRLMC/36077/2024 CRLMC/4586/2024	JYOTI @ JYOTIRANJAN KUSHAL @ KSHAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	RAMPUR (SONEPUR) /54 /2020 J.M.F.C.,RAMPUR(Sonepur ) GR/0000076/2020
84	D-CRLMC/34246/2024 CRLMC/4587/2024	PRAJNA PRAKASH NAYAK VS SONIA TRIPATHY	BALARAM NAYAK VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0003910/2020
85	D-CRLMC/34983/2024 CRLMC/4588/2024	ISMAIL KHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BALIANTA P.S. /354 /2022 3RD ADJ BHUBANESWAR(Khordha ) TR/0000421/2022
86	D-CRLMC/34984/2024 CRLMC/4589/2024	SK. MUNA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BALIANTA P.S. /354 /2022 3RD ADJ BHUBANESWAR(Khordha ) TR/0000421/2022
87	D-CRLMC/35990/2024 CRLMC/4590/2024	PRATAP TUNGA @ PRATAP KUMAR TUNGA VS STATE OF ODISHA	AMIT KUMAR NATH VS	//0 J.M.F.C.,ANGUL(Anugul ) ICC/0000105/2018
88	D-CRLMC/31953/2024 CRLMC/4591/2024	NIRANJAN BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BASTA /101 /2008 J.M.F.C.,BASTA(Baleshwar) CT/0001046/2008
89	D-CRLMC/34514/2024 CRLMC/4592/2024	TUKUNA BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	ASTARANGA /235 /2022 J.M.F.C.,NIMAPARA(Puri) GR/0001058/2022
90	D-CRLMC/35558/2024 CRLMC/4593/2024	ANITA PARIDA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	NIALI /38 /2012 J.M.F.C.,NIALI(Cuttack) GR/0000261/2012
91	D-CRLMC/36350/2024	PRADEEP KUMAR GIRI	BIBEKANANDA MAHAPATRA	//0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4594/2024	VS PURNIMA GIRI	VS	J.M.F.C.,RAIRANGPUR(Mayurbhanj) CRMC/000089/2021
92	D-CRLMC/35757/2024 CRLMC/4595/2024	BHAGABAN RAM VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	KHURDA MODEL /780 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0001128/2023
93	D-CRLMC/36392/2024 CRLMC/4596/2024	BULBUL AGARWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /209 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001035/2023
94	D-CRLMC/36435/2024 CRLMC/4597/2024	SHASHADHAR PANDA VS KUMARESH BARIK	SURYANARAYAN BISWAL VS	//0 S.D.J.M.,BHADRAK(Bhadrak ) ICC/0000050/2024
95	D-CRLMC/35808/2024 CRLMC/4598/2024	ABHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP LOCK /77 /2021 ADDL SESSIONS JUDGE, KUJANG(Jagats) GR/0000019/2021
96	D-CRLMC/35995/2024 CRLMC/4599/2024	GITANJALI KAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JALESWAR /273 /2024 J.M.F.C,JALESWAR(Baleshwar) CT/0000338/2024
97	D-CRLMC/36389/2024 CRLMC/4600/2024	RAMAWTAR AGRAWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /209 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001035/2023
98	D-CRLMC/36106/2024 CRLMC/4601/2024	MANDINGI JAPA@JAPA MANDINGI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BANDHUGOAN /25 /2015 ASSISTANT SESSION JUDGE,KORAPUT CT/0000023/2021
99	D-CRLMC/32662/2024 CRLMC/4602/2024	YUDHISTHIR JENA @ MANGARAJ VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	DELANGA /101 /2019 J.M.F.C.,PIPILI(Puri) GR/0000205/2019
100	D-CRLMP/36290/2024 CRLMP/1687/2024	SHANKARSAN MANDAL VS STATE OF ODISHA	MANORANJAN MISHRA VS	//0 J.M.F.C., RAJNAGAR(Kendrapara ) 2(B)CC/0000024/2023
101	D-CRLMP/36078/2024 CRLMP/1688/2024	PABITRA KUMAR INDRAJEET SINGH VS STATE OF ODISHA	BAURIBANDHU CHAMPATIRAY VS	//0 ( ) //
102	D-CRLMP/36159/2024 CRLMP/1689/2024	KAMINI SAMAL VS	ABHIMANYU KHATUA VS	BHUBAN /313 /2021 ( )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/36064/2024 CRLMP/1690/2024	STATE OF ODISHA MADHUSUDAN ACHARYA VS SUPERINTENDENT OF POLICE, SONEPUR	RAJJEET ROY VS	// SONEPUR /223 /2024 ()
104	D-CRLMP/36263/2024 CRLMP/1691/2024	RANJUBALA SAHOO VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// //0 ()
105	D-CRLMP/36261/2024 CRLMP/1692/2024	GOURI BHOI VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// //0 ()
106	D-CRLMP/36155/2024 CRLMP/1693/2024	PRIYATAMA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// //0 ()
107	D-CRLMP/33232/2024 CRLMP/1694/2024	SANTOSH KUMAR DWIVEDY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// //0 ()
108	D-CRLMP/32860/2024 CRLMP/1695/2024	MANGARAJ JENA VS DEPUTY COMMISSIONER OF POLICE, BBSR	NIRANJAN PANDA VS	// //0 ()
109	D-CRLMP/36197/2024 CRLMP/1696/2024	JAGADANANDA SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// //0 ()
110	D-CRLMP/36352/2024 CRLMP/1697/2024	MANASMITA DAS VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// KCHARABEL NAGAR P.S. /250 /2024 ()
111	D-CRLREV/33458/2024 CRLREV/702/2024	A.BALARAM VS A.SURJYANARAYAN	BISWA RANJAN DAS VS	// //0 JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000209/2022
112	D-CRLREV/36270/2024 CRLREV/703/2024	ANANTA SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// //0 KHANTAPADA /72 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000428/2023
113	D-CRLREV/34723/2024 CRLREV/704/2024	PARSURAM KUMBHAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// //0 NABARANGAPUR TOWN /223 /2022 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000060/2020

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLREV/36241/2024 CRLREV/705/2024	AMIT DHAN VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KUCHINDA /134 /2010 A.D.J.,SAMBALPUR(Sambalpur) CRA/0000018/2022
115	D-CRLREV/36416/2024 CRLREV/706/2024	MD. ZAMAL@JAMAL VS STATE OF ODISHA	MOHAMMAD MUSTAQ ANSARI VS	SAMBALPUR TOWN /151 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000016/2024
116	D-CRP/50208/2024 CRP/52/2024	SARASWATI BEHERA@MOHANKUDO VS DEBENDRA PRASAD PATRO	BASUDEV MISHRA VS	// CIVIL JUDGE (SD),NAWARANGPUR(Na CS/0000093/2023
117	D-FAO/45859/2024 FAO/562/2024	THE MANAGER M/S MAGMA HDI GENERAL INSURANCE CO.LTD. KOLKATA VS JHUNU DAS	GIRIJA PRASAD DUTTA VS	// COMMNR. FOR EMPLOYEES COMPENS EC/0000062/2014
118	D-FAO/50261/2024 FAO/563/2024	SHAMBHU@SAMBHU PRASAD GOEL VS TAPA SWAIN	UPENDRA KUMAR SAMAL VS	// ADM CUM COMMISSIONER FOR W.C.,B WC/0000001/2020
119	D-FAO/50331/2024 FAO/564/2024	RITANJALI PANIGRAHI VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000028/2021
120	D-JCRLA/36390/2024 JCRLA/184/2024	DULARAM BASKEY VS STATE OF ODISHA	ADV. VS	KHAIRA /9 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000046/2023
121	D-JCRLA/36394/2024 JCRLA/185/2024	DALABEHERA SURENDRA DORA VS STATE OF ODISHA	ADV VS	PATTAPUR (DIGAPAHANDI) /434 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000095/2022
122	D-JCRLA/36397/2024 JCRLA/186/2024	RADHU DANDSENA VS STATE OF ODISHA	ADV. VS	JUNAGARH /169 /2018 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000049/2018
123	D-JCRLA/36398/2024 JCRLA/187/2024	KIRAN KUMAR NAYAK VS STATE OF ODISHA	ADV. VS	BHARATPUR PS /408 /2022 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000434/2022
124	D-JCRLA/36400/2024 JCRLA/188/2024	PARBATI NAIK VS STATE OF ODISHA	ADV. VS	BISOI /171 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000005/2024
125	D-JCRLA/36403/2024	MURALIDHAR BEHERA	ADV.	AIRPORT /133 /2020

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	JCRLA/189/2024	VS STATE OF ODISHA	VS	2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000007/2021
126	D-JCRLA/36405/2024 JCRLA/190/2024	ANANTA TUDU VS STATE OF ODISHA	ADV. VS	BISOI /43 /2017 AD HOC ADDL.SESIONS JUDGE (FTSC Spl/0000072/2017
127	D-JCRLA/36406/2024 JCRLA/191/2024	BABU@DAYANIDHI SINGH VS STATE OF ODISHA	ADV. VS	BAISINGA /185 /2018 AD HOC ADDL.SESIONS JUDGE (FTSC ST/0000030/2019
128	D-LPA/49406/2024 LPA/2/2024	JHUNA MAJHI VS BABAJI DAS	MANAS RANJAN SATPATHY VS	// ( //
129	D-MACA/50089/2024 MACA/1222/2024	RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS KESHAB PRUSTY	SUBRAT SATPATHY VS	// 2ND ADJ,CUTTACK(Cuttack) Mac/0001033/2020
130	D-MACA/50191/2024 MACA/1223/2024	JHARIA PALEI VS RAJABALLAV MISHRA	PRADEEP KUMAR MISHRA VS	// IST MACT, PURI(Puri) Mac/0000156/2018
131	D-MACA/50214/2024 MACA/1224/2024	JANGALI BEHERA VS RAMESHWAR LAL JAT	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000273/2019
132	D-MACA/47929/2024 MACA/1225/2024	UNITED INDIA INSURANCE COMPANY,BBSR VS MANTU JENA	SANTOSH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000027/2022
133	D-MACA/50193/2024 MACA/1226/2024	SUNITA RANI SETHI@SUNITA SETHI VS SHREE JAGANATH CARRERS PVT.LTD., ROURKELA	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000415/2015
134	D-MACA/50195/2024 MACA/1227/2024	DHARANIDHAR NAYAK VS BIJAYA KUMAR SATPATHY	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000097/2017
135	D-MACA/50199/2024 MACA/1228/2024	RAJANI KANTA DORA VS BINAYA KUMAR PRUSTY	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000148/2017
136	D-MACA/45837/2024 MACA/1229/2024	RAGHUNATH MEHER VS	NALINI KANTA DASH VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/46648/2024 MACA/1230/2024	ANNAPURNA SAHU M/S NATIONAL INSURANCE CO.LTD. VS MUNA SINGH	PRAKASH KUMAR MOHANTY VS	Mac/0000090/2019 // 5TH M.A.C.T, BALASORE(Baleshwar)
138	D-MACA/48775/2024 MACA/1231/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD.,ANGUL VS DINESH KUMAR SATPATHY	PRAKASH KUMAR MOHANTY VS	Mac/0000175/2018 // 1ST MACT, DHENKANAL(Dhenkanal)
139	D-MACA/45827/2024 MACA/1232/2024	THE DIVISIONAL MANAGER,THE ORIENTAL INSURANCE COMPANY LTD., BBSR VS DAITARY PATTNAIK	G.P.DUTTA VS	Mac/0000163/2021 // 1ST MACT, PURI(Puri)
140	D-MACA/46357/2024 MACA/1233/2024	THE BRANCH MANAGER, FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED, VS SURESON PRADHAN	DEBASISH PATNAIK VS	Mac/0000346/2015 // 2ND A.D.J.,ROURKELA(Sundargarh)
141	D-MACA/46723/2024 MACA/1234/2024	ANNADA PRASAD PATTNAIK VS TUSHARKANTA BEHURA	DEBASISH PATNAIK VS	Mac/0000159/2011 // 1ST MACT,CUTTACK(Cuttack)
142	D-MACA/50239/2024 MACA/1235/2024	BINATA MOHANTA VS INDUMATI SAHU	PRATAP KUMR BEHERA VS	Mac/0001409/2019 // I MACT,BARIPADA(Mayurbhanj)
143	D-MATA/50322/2024 MATA/426/2024	TAPAN KUMAR JENA VS SARASWATI JENA	AMARESH CHANDRA SAMAL VS	Mac/0000142/2023 // JUDGE FAMILY COURT, KENDRAPARA
144	D-RPFAM/48229/2024 RPFAM/355/2024	PRAVAT SAHOO@PRABHAT KUMAR SAHOO VS JHUNARANI SAHOO	SAROJ KUMAR DASH VS	CP/0000118/2016 // JUDGE FAMILY COURT,KHURDA(Khordha)
145	D-RPFAM/48345/2024 RPFAM/356/2024	SUBRAT KUMAR TRIPATHY VS JAYANTI PANIGRAHI	MALAYA KUMAR MISHRA VS	Crp/0000059/2023 // JUDGE FAMILY COURT,ROURKELA(Sundargarh)
146	D-RPFAM/49449/2024 RPFAM/357/2024	SUBHASHREE NAYAK@ROUTRAY VS SUKANTA KUMAR ROUTRAY	ANANGA KUMAR OTTA VS	Crp/0000054/2016 // JUDGE, FAMILY COURT,JAJPUR(Jajapur)
147	D-RPFAM/48142/2024 RPFAM/358/2024	BRAJENDRA HEMBRAM VS LILIMANI HEMBRAM	HEMANTA KUMAR MOHANTA VS	Crp/0000090/2023 // JUDGE FAMILY COURT, BARIPADA(Mayurbhanj)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RPFAM/49161/2024 RPFAM/359/2024	K.BENUGOPAL RAO VS NAMITA PRADHAN	RAJIB LOCHAN PATTNAIK VS	// JUDGE, FAMILY COURT, NABARANGPUR Crp/0000030/2021
149	D-RPFAM/49413/2024 RPFAM/360/2024	BRAHMANANDA NAIK VS BISHNUPRIYA NAIK	BHARATI DASH VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000023/2022
150	D-RSA/46870/2024 RSA/459/2024	PANCHANAN SWAIN VS ALEKHA SWAIN	AJIT CHANDRA MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000091/2022
151	D-RSA/47098/2024 RSA/460/2024	GOURI SHANKAR AGARWAL VS SASHANKA SEKHAR SATPATHY	SANJEEV UDGATA VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000022/2010
152	D-RSA/50223/2024 RSA/461/2024	JALADHAR MOHAKUD VS DUKHABANDHU SAHU	ARIJEET MISHRA VS	// ADDL.SESSIONS JUDGE,KARANJIA(Ma RFA/0000003/2013
153	D-RSA/50410/2024 RSA/462/2024	ICHHAMANI @ ICHARANI DASH VS GUNAMANI DASH	SUJATA JENA VS	// ADDL.SESSIONS JUDGE,KARANJIA(Ma RFA/0000036/2022
154	D-RVWPET/46834/2024 RVWPET/290/2024	KUNAL KISHORE DAS VS STATE OF ODISHA	AGASTI KANUNGO VS	// () //
155	D-RVWPET/50147/2024 RVWPET/291/2024	ANKURA CHARAN MOHANTY VS STATE OF ODISHA	ADV. VS	// () //
156	D-RVWPET/50255/2024 RVWPET/292/2024	BERHAMPUR UNIVERSITY, GANJAM VS DR.SAILENDRA KUMAR NAYAK	SATYA RANJAN PATI VS	// () //
157	D-RVWPET/47353/2024 RVWPET/293/2024	GENERAL MANAGER(TECHNICAL),NHAI, KHORDHA VS AJAYA GUPTA	UMESH CHANDRA MOHANTY VS	// () //
158	D-RVWPET/47354/2024 RVWPET/294/2024	GENERAL MANAGER(TECHNICAL),NHAI,KHORDHA VS KUNJA BIHARI GUPTA	UMESH CHANDRA MOHANTY VS	// () //
159	D-TRPCRL/35606/2024	ANKITA KUMARI TRIPATHY@PATRA	JAGAJIBAN PRADHAN	//0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRPCRL/108/2024	VS KRUSHNA PRASAD PATRA	VS	JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000064/2021
160	D-WA/47498/2024 WA/3236/2024	STATE OF ODISHA VS KARTIK CHANDRA PAUL	SANGRAM JENA,A.G.A VS	// 0 //
161	D-WA/47512/2024 WA/3237/2024	STATE OF ODISHA VS BASANTA KUMAR SAHU	SANGRAM JENA,A.G.A VS	// 0 //
162	D-WA/46882/2024 WA/3238/2024	STATE OF ODISHA VS LAMBODAR BEHERA	SANJAY RATH,A.G.A VS	// 0 //
163	D-WA/47529/2024 WA/3239/2024	STATE OF ODISHA VS PITAMBAR NAYAK	BIPLAB MOHANTY,A.G.A VS	// 0 //
164	D-WA/46922/2024 WA/3240/2024	STATE OF ODISHA VS RAGHUNATH BEHERA	SANJAY RATH, A.G.A. VS	// 0 //
165	D-WA/46923/2024 WA/3241/2024	STATE OF ODISHA VS BIJAY KUMAR DASH	SANJAY RATH, A.G.A. VS	// 0 //
166	D-WA/46926/2024 WA/3242/2024	STATE OF ODISHA VS SRIKANTA MAHALIK	SANJAY RATH, A.G.A. VS	// 0 //
167	D-WA/50212/2024 WA/3243/2024	STATE OF ODISHA VS JYOTI PRAKASH SATPATHY	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
168	D-WA/50194/2024 WA/3244/2024	STATE OF ODISHA VS RAKESH DAS	SASWAT DAS,A.G.A VS	// 0 //
169	D-WA/50222/2024 WA/3245/2024	STATE OF ODISHA VS SRIKANTA SWAIN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
170	D-WA/50259/2024 WA/3246/2024	STATE OF ODISHA VS	JAYANTA KUMAR BAL,A.G.A VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/50274/2024 WA/3247/2024	ROHITA KUMAR NAYAK DR. AJIT DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// // 0 //
172	D-WA/50187/2024 WA/3248/2024	STATE OF ODISHA VS TAPAN KUMAR BARAL STATE OF ODISHA	SURYANARAYAN PATNAIK,A.G.A VS	// 0 //
173	D-WA/49121/2024 WA/3249/2024	STATE OF ODISHA VS BIKASH RANJAN PANDA STATE OF ODISHA	SIDHARTH PRASAD DASH,A.S.C VS	// 0 //
174	D-WA/50188/2024 WA/3250/2024	STATE OF ODISHA VS PRAFULLA KUMAR SWAIN STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
175	D-WA/50244/2024 WA/3251/2024	STATE OF ODISHA VS SAMBHU PRASAD BISWAL STATE OF ODISHA	MANAS RANJAN MOHANTY,A.G.A VS	// 0 //
176	D-WA/50298/2024 WA/3252/2024	STATE OF ODISHA VS GANESH PRASAD BEHERA DR. SARAT CHANDRA GOUNTIA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
177	D-WA/49181/2024 WA/3253/2024	STATE OF ODISHA VS DR. AMIYA RANJAN BARIK STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
178	D-WA/49327/2024 WA/3254/2024	STATE OF ODISHA VS STATE OF ODISHA STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
179	D-WA/50447/2024 WA/3255/2024	STATE OF ODISHA VS SURATH GARTIA STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
180	D-WA/49744/2024 WA/3256/2024	STATE OF ODISHA VS SIBA PRASAD PRUSTY TAPAN KUMAR MALLICK	SURYANARAYAN PATNAIK,A.G.A VS	// 0 //
181	D-WA/49306/2024 WA/3257/2024	STATE OF ODISHA VS GOPINATH PARIDA	BHAKTISUDHA SAHOO VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/50305/2024 WA/3258/2024	STATE OF ODISHA VS UMAKANTA SENAPATI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
183	D-WA/50311/2024 WA/3259/2024	KANCHAN PRASAD @ KANHAN MANISH THACKER VS COLLECTOR, JHARSUGUDA	SIDHARTHA DAS VS	// 0 //
184	D-WA/50449/2024 WA/3260/2024	STATE OF ODISHA VS BIDYADHAR BHUE	SASWAT DAS, A.G.A VS	// 0 //
185	D-WA/50450/2024 WA/3261/2024	STATE OF ODISHA VS BANSIDHAR MANDAL	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
186	D-WA/50451/2024 WA/3262/2024	STATE OF ODISHA VS CHITTABODH BISWAL	SASWAT DAS , A.G.A VS	// 0 //
187	D-WA/50453/2024 WA/3263/2024	STATE OF ODISHA VS JHARISANTI PAN	SASWAT DAS, A.G.A. VS	// 0 //
188	D-WP(C)/50162/2024 WP(C)/30566/2024	SURESH CHANDRA TRIPATHY VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
189	D-WP(C)/50370/2024 WP(C)/30567/2024	M/S HOTEL RAJ, BBSR VS ASSISTANT COMMISSIONER OF STATE TAX CT AND GST, BBSR I CIRCLE	ITISHREE TRIPATHY VS	// 0 //
190	D-WP(C)/50423/2024 WP(C)/30568/2024	M/S. SURESH AGRAWAL AND CO., KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
191	D-WP(C)/50269/2024 WP(C)/30569/2024	SIBA PRASAD KHATAI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
192	D-WP(C)/50416/2024 WP(C)/30570/2024	SHARMISHTA ROUT VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANT VS	// 0 //
193	D-WP(C)/50291/2024	SUJATA ACHARYA	PRAVAT KUMAR NAYAK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30571/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/50415/2024 WP(C)/30572/2024	SANTI NAIK VS STATE OF ODISHA	DEBENDRA KUMAR DAS VS	// 0 //
195	D-WP(C)/49134/2024 WP(C)/30573/2024	SAMBHUNATH SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
196	D-WP(C)/48472/2024 WP(C)/30574/2024	ARABINDA CHANDRA PATNAIK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
197	D-WP(C)/50168/2024 WP(C)/30575/2024	GHANSHYAM MALLIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
198	D-WP(C)/50295/2024 WP(C)/30576/2024	DIPTISH KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
199	D-WP(C)/50377/2024 WP(C)/30577/2024	M/S PRAKASH KUMAR KAR VS SUPERINTENDENT CGST AND CENTRAL EXCISE,CUTTACK,ODISHA	ITISHREE TRIPATHY VS	// 0 //
200	D-WP(C)/50383/2024 WP(C)/30578/2024	DR. AJIT DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
201	D-WP(C)/50294/2024 WP(C)/30579/2024	ABHAYA PRASAD NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
202	D-WP(C)/50406/2024 WP(C)/30580/2024	BINOD CHANDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
203	D-WP(C)/48318/2024 WP(C)/30581/2024	SRINIBAS MOHANTY VS RASMITA MOHANTY	PRAVASH CHANDRA JENA VS	// 0 //
204	D-WP(C)/50411/2024 WP(C)/30582/2024	PRADYUMNA SAHU VS	HIMANSHU SEKHAR MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/50257/2024 WP(C)/30583/2024	STATE OF ODISHA B MAHESWAR SUBUDHI VS	MANORANJAN PADHY VS	// // ()
206	D-WP(C)/50414/2024 WP(C)/30584/2024	STATE OF ODISHA MAHANI CHARAN BEHERA VS	PRAKASH KUMAR NAYAK VS	// // ()
207	D-WP(C)/50433/2024 WP(C)/30585/2024	STATE OF ODISHA PRADEEP KUMAR DAS VS	ALOK KUMAR PANDA VS	// // ()
208	D-WP(C)/50434/2024 WP(C)/30586/2024	STATE OF ODISHA SADASIBA TRIPATHY VS	SANJIB KUMAR RATH VS	// // ()
209	D-WP(C)/50439/2024 WP(C)/30587/2024	STATE OF ODISHA M/S SRI DURGA CONDEV PVT LTD VS	ANUP NARAYAN MOHANTY VS	// // ()
210	D-WP(C)/50032/2024 WP(C)/30588/2024	COMMISSIONER CT AND GST ODISHA ANANTA NAYAK VS	PRASANNA KUMAR PANDA VS	// // ()
211	D-WP(C)/50441/2024 WP(C)/30589/2024	STATE OF ODISHA K AND K PERSON AND SECURITY SERVICES(PVT.) LTD., BBSR VS	BIKRAM SENAPATI VS	// // ()
212	D-WP(C)/50336/2024 WP(C)/30590/2024	AUTHORITY UNDER MINIMUM WAGES ACT1948 AND REGIONAL LABOUR COMMISSIONER(CENTRAL), BBSR PARAMANANDA PATRA VS	SUSAMA RANI SAHOO VS	// // ()
213	D-WP(C)/50297/2024 WP(C)/30591/2024	STATE OF ODISHA M/S. SABYASACHI SAHOO VS	KSHIROD KUMAR SAHOO VS	// // ()
214	D-WP(C)/50360/2024 WP(C)/30592/2024	COMMISSIONER OF CT AND GST,CUTTACK,ODISHA M/S INDERA MOTORS,SUNDARGARH VS	KSHIROD KUMAR SAHOO VS	// // ()
215	D-WP(C)/50427/2024 WP(C)/30593/2024	COMMISSIONER OF COMMERCIAL TAXES, CT AND GST, CUTTACK,ODISHA DASARATHI SAHOO VS	DEBASHIS ROUSTRAY VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/50275/2024 WP(C)/30594/2024	BHARAMARABAR BEHERA VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //
217	D-WP(C)/50432/2024 WP(C)/30595/2024	SHANTI MANJARI DEI VS STATE OF ODISHA	MILAN KANUNGO VS	// 0 //
218	D-WP(C)/50388/2024 WP(C)/30596/2024	BUDHURAM SINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/50419/2024 WP(C)/30597/2024	SAROJNI JENA VS REVENUE DIVISIONAL COMMISSIONER , CENTRAL DIVISION , CUTTACK	BANAMALI SAHOO VS	// 0 //
220	D-WP(C)/50371/2024 WP(C)/30598/2024	RAJAT KUMAR MOHANTY VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
221	D-WP(C)/48872/2024 WP(C)/30599/2024	BISWARANJAN DASH VS CHAIRMAN CUM MANAGING DIRECTOR FOOD CORPORATION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
222	D-WP(C)/50440/2024 WP(C)/30600/2024	SRIKANT PANIGRAHY VS DEBASREE SAHU	AMITAV TRIPATHY VS	// 0 //
223	D-WP(C)/48795/2024 WP(C)/30601/2024	SARALA SARANGI VS UNION OF INDIA	DEBENDRA NATH MISRA VS	// 0 //
224	D-WP(C)/49632/2024 WP(C)/30602/2024	PRAMOD KUMAR BEHERA VS UNION OF INDIA	HALADHAR SETHY VS	// 0 //
225	D-WP(C)/49638/2024 WP(C)/30603/2024	DHARANIDHAR GADANAYAK @ DHARANIDHAR GARNAIK VS UNION OF INDIA	ARJUNA CHARANA BEHERA VS	// 0 //
226	D-WP(C)/50420/2024 WP(C)/30604/2024	GGLPL PCTPL JV, ANGUL VS M.C.L.SAMBALPUR	AVIJIT PATNAIK VS	// 0 //
227	D-WP(C)/50518/2024	GADADHAR KUNAR	MANAS PATI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30605/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/50445/2024 WP(C)/30606/2024	SULOCHAN PANDA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
229	D-WP(C)/50443/2024 WP(C)/30607/2024	PRADEEP KUMAR SAHOO VS CHIEF MANAGER/ AUTHORISED OFFICER, STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, BBSR	MISS NAMITA PATTANAIAK VS	// 0 //
230	D-WP(C)/45437/2024 WP(C)/30608/2024	PRASANTA KUMAR PANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
231	D-WP(C)/50448/2024 WP(C)/30609/2024	ITISMITA PATRA VS SANDHYARANI SAMAL @ DHANDA	VIVEKANANDA JENA VS	// 0 //
232	D-WP(C)/50458/2024 WP(C)/30610/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
233	D-WP(C)/50496/2024 WP(C)/30611/2024	SANJUKTA SAHOO VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// 0 //
234	D-WP(C)/50468/2024 WP(C)/30612/2024	ARCHANA DASH VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
235	D-WP(C)/50546/2024 WP(C)/30613/2024	BHASKAR PRADHAN VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
236	D-WP(C)/50517/2024 WP(C)/30614/2024	DURGA CHARAN JENA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
237	D-WP(C)/50409/2024 WP(C)/30615/2024	M/S. BISWAJIT CHOUDHURY, JAGATSINGHPUR VS STATE TAX OFFICER, JAGATSINGHPUR	MADHAB LAL AGARWAL VS	// 0 //
238	D-WP(C)/50520/2024 WP(C)/30616/2024	ARUNA KUMAR JENA VS	SATYANARAYAN MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/50488/2024 WP(C)/30617/2024	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS	BANSHIDHAR SATAPATHY VS	// // 0
240	D-WP(C)/47894/2024 WP(C)/30618/2024	STATE OF ODISHA BIBEKANANDA DALAL VS	SUKANTA KUMAR DALAI VS	// // 0
241	D-WP(C)/50330/2024 WP(C)/30619/2024	STATE OF ODISHA SK.KUTABUDDIN VS	PRAVAT RANJAN SUTAR VS	// // 0
242	D-WP(C)/50384/2024 WP(C)/30620/2024	STATE OF ODISHA JAYANTI JENA VS	KISHORE KUMAR MISHRA VS	// // 0
243	D-WP(C)/50466/2024 WP(C)/30621/2024	COLLECTOR,GANJAM BIBEKANANDA MOHANTY VS	JAYDEEP PAL VS	// // 0
244	D-WP(C)/50417/2024 WP(C)/30622/2024	STATE OF ODISHA M/S ASHOK KUMAR JENA, CUTTACK VS	MADHAB LAL AGARWAL VS	// // 0
245	D-WP(C)/50484/2024 WP(C)/30623/2024	ADDITIONAL COMMISSIONER, BBSR LINGARAJA SAHU VS	PRAVAT KUMAR NAYAK VS	// // 0
246	D-WP(C)/50494/2024 WP(C)/30624/2024	STATE OF ODISHA ANADI NAYAK VS	SATYABRATA SENAPATI VS	// // 0
247	D-WP(C)/50452/2024 WP(C)/30625/2024	STATE OF ODISHA M/S.SURESH AGRAWAL AND CO.,KALAHANDI VS	SUKANTA KUMAR DALAI VS	// // 0
248	D-WP(C)/50501/2024 WP(C)/30626/2024	STATE OF ODISHA GUNJU GOUD @ GHUNACHU GAUDA VS	ARJUNA CHARANA BEHERA VS	// // 0
249	D-WP(C)/50509/2024 WP(C)/30627/2024	STATE OF ODISHA AMIYA KUMAR NAYAK VS	SATYANARAYAN MISHRA VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/50510/2024 WP(C)/30628/2024	KUMARI LAXMI DHAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
251	D-WP(C)/50437/2024 WP(C)/30629/2024	K AND K PERSON AND SECURITY SERVICES (PVT) LTD, BBSR VS AUTHORITY UNDER MINIMUM WAGES ACT,1948 AND REGIONAL LABOUR COMMISSIONER(CENTRAL), BBSR	BIKRAM SENAPATI VS	// 0 //
252	D-WP(C)/50572/2024 WP(C)/30630/2024	DEEPIKA NAYAK @ SETHY VS SATYA SUNDAR SETHY	ANIMESH SINGH VS	// 0 //
253	D-WP(C)/50607/2024 WP(C)/30631/2024	BHARAT PATEL VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
254	D-WP(C)/50516/2024 WP(C)/30632/2024	RAJKISHORE NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
255	D-WP(C)/50576/2024 WP(C)/30633/2024	M/S. BIPIN BIHARI PARIDA, ROURKELA VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
256	D-WP(C)/50556/2024 WP(C)/30634/2024	M/S. LAL TRADES AND AGENCIES PVT. LTD., BADAMPAHAR, MAYURBHANJ VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
257	D-WP(C)/50622/2024 WP(C)/30635/2024	INDRAJIT NATH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
258	D-WP(C)/50545/2024 WP(C)/30636/2024	SUBHASHMITA DEY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
259	D-WP(C)/49610/2024 WP(C)/30637/2024	ANAM BISWAL VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
260	D-WP(C)/50582/2024 WP(C)/30638/2024	KAMESWARI PRADHAN VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
261	D-WP(C)/50745/2024	M/S. BABA SAI SPORTS, CUTTACK	SOUMYAKANTA MOHAPATRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30639/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/50547/2024 WP(C)/30640/2024	AKASH CHANDRA PRADHAN VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //
263	D-WP(C)/50049/2024 WP(C)/30641/2024	PRAHALLAD MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
264	D-WP(C)/50651/2024 WP(C)/30642/2024	JANGYASENI PRIYADARSINI MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// 0 //
265	D-WP(C)/50342/2024 WP(C)/30643/2024	ARATI SAHOO VS SANTOSHINI BISWAL	PRAJIT KUMAR PRADHAN VS	// 0 //
266	D-WP(C)/49664/2024 WP(C)/30644/2024	GOLAK BIHARI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
267	D-WP(C)/50570/2024 WP(C)/30645/2024	SANATAN BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
268	D-WP(C)/50479/2024 WP(C)/30646/2024	NIRMAL KUMAR NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
269	D-WP(C)/50446/2024 WP(C)/30647/2024	ALOK ASHRIBAD PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
270	D-WP(C)/50476/2024 WP(C)/30648/2024	RABINDRANATH BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
271	D-WP(C)/50470/2024 WP(C)/30649/2024	PARTHA SARATHI SETHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
272	D-WP(C)/50486/2024 WP(C)/30650/2024	CHANDRAMANI JENA VS	RANJIT MOHANTY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/50528/2024 WP(C)/30651/2024	ACCOUNTANT GENERAL, ODISHA SASHIDHAR SETHI VS STATE OF ODISHA	PRAVA RANJAN MISHRA VS	// // ()
274	D-WP(C)/50513/2024 WP(C)/30652/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //
275	D-WP(C)/50480/2024 WP(C)/30653/2024	BAIDHRUTA CHARAN SAHU VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// () //
276	D-WP(C)/50498/2024 WP(C)/30654/2024	SHAIKH ZAHID ALI VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// () //
277	D-WP(C)/50557/2024 WP(C)/30655/2024	BIBHUDUTTA MOHANTY VS STATE OF ODISHA	MAHENDRA PRASAD VS	// () //
278	D-WP(C)/50508/2024 WP(C)/30656/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //
279	D-WP(C)/50469/2024 WP(C)/30657/2024	SUSANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DASH VS	// () //
280	D-WP(C)/50538/2024 WP(C)/30658/2024	KETAN KUMAR MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
281	D-WP(C)/50481/2024 WP(C)/30659/2024	PRAMILA MOHARANA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// () //
282	D-WP(C)/50579/2024 WP(C)/30660/2024	BINAYAK DANDASENA VS STATE OF ODISHA	PADMANAV CHOUDHURY VS	// () //
283	D-WP(C)/50554/2024 WP(C)/30661/2024	MALATI SAHOO VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/50539/2024 WP(C)/30662/2024	HRUSHIKESH PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
285	D-WP(C)/50500/2024 WP(C)/30663/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //
286	D-WP(C)/50505/2024 WP(C)/30664/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //
287	D-WPCRL/36239/2024 WPCRL/151/2024	NILAKANTHA MAHANA VS STATE OF ODISHA	MONOMOY BASU VS	BALIAPAL /204 /2024 () //
288	D-WPCRL/36141/2024 WPCRL/152/2024	BAHADUR KANDANGKEL VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	JAMDA PS /95 /2024 () //
289	D-ABLAPL/36254/2024 ABLAPL/13821/2024	KARPURA MAJHI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /252 /2024 () //
290	D-ABLAPL/36250/2024 ABLAPL/13822/2024	SANTOSH JENA @ SANTOSH KUMAR JENA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KUAKHIA /477 /2024 () //
291	D-ABLAPL/36314/2024 ABLAPL/13823/2024	LALJEET SAHOO VS STATE OF ODISHA	RAJLAXMI BISWAL VS	TALCHER TOWN /438 /2023 () //
292	D-ABLAPL/36285/2024 ABLAPL/13824/2024	BALABHADRA DAS VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR TOWN /472 /2024 () //
293	D-ABLAPL/36315/2024 ABLAPL/13825/2024	AJIT BISWAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	KAMAKHYANAGAR /433 /2024 () //
294	D-ABLAPL/33913/2024 ABLAPL/13826/2024	BHANU @ BHANUMATI SENAPATI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	BALANGA /49 /2024 () //
295	D-ABLAPL/36316/2024	GIRIJA SANKAR SAHOO	PRAVASH CHANDRA JENA	JALESWAR /602 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13827/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/34427/2024 ABLAPL/13828/2024	MIHIRA PANDAB @ MIHIR PANDAB VS STATE OF ODISHA	SATYA JEET ROUT VS	AUL /375 /2024 () //
297	D-ABLAPL/35220/2024 ABLAPL/13829/2024	PURUSHOTTOM SAHU VS STATE OF ODISHA	LAXMIDHAR DASH VS	LINGARAJ P.S. /291 /2024 () //
298	D-ABLAPL/35225/2024 ABLAPL/13830/2024	JAGA @ JAGANNATH ACHARYA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MANCHESWAR P.S. /484 /2024 () //
299	D-ABLAPL/35765/2024 ABLAPL/13831/2024	GOLAPA SUBUDHI VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	AIR FIELD P.S. /148 /2024 () //
300	D-ABLAPL/36287/2024 ABLAPL/13832/2024	PARESH KUMAR BISWAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR SADAR /334 /2024 () //
301	D-ABLAPL/34011/2024 ABLAPL/13833/2024	SARAT GHADEI @ SARAT GHADUI VS STATE OF ODISHA	SATYA JEET ROUT VS	KUNDHEIGOLA /214 /2024 () //
302	D-ABLAPL/36353/2024 ABLAPL/13834/2024	JAGA NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /295 /2024 () //
303	D-ABLAPL/35931/2024 ABLAPL/13835/2024	SEBATI SAHOO VS STATE OF ODISHA	BIBHUDATTA PANDA VS	CHAULIAGANJA /33 /2024 () //
304	D-ABLAPL/36354/2024 ABLAPL/13836/2024	MIR BICKY @ MIR BIKY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	PIRAHAT P.S /252 /2024 () //
305	D-ABLAPL/36132/2024 ABLAPL/13837/2024	SUDARSHAN BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //
306	D-ABLAPL/36359/2024 ABLAPL/13838/2024	SANTOSH ROUT @ SANTA VS	SURYAKANTA DWIBEDI VS	BADACHANA /520 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/36165/2024 ABLAPL/13839/2024	STATE OF ODISHA AJU @ KHAGESWAR BHUTIA VS	ASUTOSH TRIPATHY VS	// DHENKANAL SADAR /872 /2024 ()
308	D-ABLAPL/36360/2024 ABLAPL/13840/2024	STATE OF ODISHA SILU @ JANARDAN GOUDA VS	PRATYUSHA NAIDU VS	// PATTAPUR (DIGAPAHANDI) /187 /2023 ()
309	D-ABLAPL/36326/2024 ABLAPL/13841/2024	STATE OF ODISHA PRASHANTA @ PRASANTA BEHERA VS	PRATAP CHANDRA MISHRA VS	// NANDIPADA /214 /2024 ()
310	D-ABLAPL/36194/2024 ABLAPL/13842/2024	STATE OF ODISHA SANJUKTA BARIHA VS	UMA CHARAN MISHRA VS	// SOHELLA /405 /2024 ()
311	D-ABLAPL/35860/2024 ABLAPL/13843/2024	STATE OF ODISHA SURAT BEHERA @ SURATHA KUMAR BEHERA VS	DHANANJAYA NAYAK VS	// BARANGA /461 /2024 ()
312	D-ABLAPL/36321/2024 ABLAPL/13844/2024	STATE OF ODISHA KALIA @ MANASH JENA VS	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
313	D-ABLAPL/36362/2024 ABLAPL/13845/2024	STATE OF ODISHA DUSMANTA SAHOO @ PINTU VS	ABHAS MOHANTY VS	2(A)CC/0000080/2024 N.T.P.C. /140 /2024 ()
314	D-ABLAPL/36364/2024 ABLAPL/13846/2024	STATE OF ODISHA ANITA CHOUDHURY VS	SUPRIYA PATRA VS	// / /0 ()
315	D-ABLAPL/36367/2024 ABLAPL/13847/2024	STATE OF ODISHA SHUCILA CHOUDHURY VS	SUPRIYA PATRA VS	// / /0 ()
316	D-ABLAPL/35126/2024 ABLAPL/13848/2024	STATE OF ODISHA BASANT KUMAR NAHAK VS	AMITAV TRIPATHY VS	// KHAJURIPADA /143 /2024 ()
317	D-ABLAPL/36335/2024 ABLAPL/13849/2024	STATE OF ODISHA JHANSI RANI BOSI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// KASINAGAR /168 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/35365/2024 ABLAPL/13850/2024	ABHIMANYU PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /17 /2023 () //
319	D-ABLAPL/36334/2024 ABLAPL/13851/2024	AJIT KUMAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /466 /2024 () //
320	D-ABLAPL/36437/2024 ABLAPL/13852/2024	RAMESH CHANDRA JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	JALESWAR /588 /2024 () //
321	D-ABLAPL/36337/2024 ABLAPL/13853/2024	SUBHAM KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SABARANG /288 /2024 () //
322	D-ABLAPL/36442/2024 ABLAPL/13854/2024	DILLIP KUMAR CHHATOI VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	BANKI /26 /2018 () //
323	D-ABLAPL/36399/2024 ABLAPL/13855/2024	BASISTHA NAIK VS STATE OF ODISHA	BISWOJEET LENKA VS	BOUDH /428 /2024 () //
324	D-ABLAPL/35930/2024 ABLAPL/13856/2024	KARTIKA CHANDRA BAI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /886 /2024 () //
325	D-ABLAPL/36105/2024 ABLAPL/13857/2024	SANJULATA SETHI VS STATE OF ODISHA	JAGANNATH KAMILA VS	GOPALPUR /180 /2024 () //
326	D-ABLAPL/36211/2024 ABLAPL/13858/2024	RAHUL RAUTARAYA VS STATE OF ODISHA	RAKESH RANJAN DASH VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha ) ICC/0008571/2024
327	D-ABLAPL/36234/2024 ABLAPL/13859/2024	RAMESH SAHANI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /895 /2024 () //
328	D-ABLAPL/36279/2024 ABLAPL/13860/2024	SANTOSH KUMAR MALLICK @ SANTOSH MALLICK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR TOWN /469 /2024 () //
329	D-ABLAPL/36343/2024	SUPHALA SAHU	AKASH BHUYAN	BANARAPAL /451 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13861/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/36412/2024 ABLAPL/13862/2024	MANOJ PRADHAN @ PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /464 /2024 () //
331	D-ABLAPL/36348/2024 ABLAPL/13863/2024	CHANDRAKANTA DHIR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000333/2024
332	D-ABLAPL/36377/2024 ABLAPL/13864/2024	MANOJ GHANASHYAM MOHARANA VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /1012 /2024 () //
333	D-ABLAPL/36418/2024 ABLAPL/13865/2024	SUDARSHAN NAYAK @ RAMESH NAYAK @ ALEX PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIR FIELD P.S. /102 /2020 () //
334	D-ABLAPL/36380/2024 ABLAPL/13866/2024	AMULYA KUMAR JENA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NIALI /51 /2015 () //
335	D-ABLAPL/36428/2024 ABLAPL/13867/2024	JITENDRA MAHANTA VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	KAMAKHYANAGAR /222 /2021 () //
336	D-ABLAPL/36395/2024 ABLAPL/13868/2024	BHAIRAB PRASAD MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHURDA MODEL /432 /2024 () //
337	D-ABLAPL/36434/2024 ABLAPL/13869/2024	MANOJ KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BHADRAK TOWN /745 /2024 () //
338	D-ABLAPL/36407/2024 ABLAPL/13870/2024	MANOJ PRADHAN@PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /462 /2024 () //
339	D-ABLAPL/34750/2024 ABLAPL/13871/2024	BENU BHATRA VS STATE OF ODISHA	ALOK KUMAR KAR VS	JHARIGAM /188 /2024 () //
340	D-ABLAPL/36441/2024 ABLAPL/13872/2024	DEEPA PRADHAN @ DEEPALI PRADHAN VS	JYOTIRMAYA SAHOO VS	NACHUNI /163 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/36445/2024 ABLAPL/13873/2024	STATE OF ODISHA SANTOSH KUMAR PALAI VS	PRASHANTA KUMAR DAS VS	// AUL /517 /2024 ()
342	D-ABLAPL/35263/2024 ABLAPL/13874/2024	STATE OF ODISHA PRAFULLA PRADHAN VS	BYOMAKESH TRIPATHY VS	// MAHILA (BERHAMPUR) /194 /2024 ()
343	D-ABLAPL/36411/2024 ABLAPL/13875/2024	STATE OF ODISHA MANOJ PRADHAN @PADHAN VS	SUSANTA KUMAR SAHU VS	// BARGARH /463 /2024 ()
344	D-ABLAPL/36449/2024 ABLAPL/13876/2024	STATE OF ODISHA BIBEK PALAI VS	PRASHANTA KUMAR DAS VS	// AUL /517 /2024 ()
345	D-ABLAPL/36379/2024 ABLAPL/13877/2024	STATE OF ODISHA PRAMOD KUMAR PATEL VS	DIPANKAR ACHARYA VS	// TALSARA /191 /2024 ()
346	D-ABLAPL/36307/2024 ABLAPL/13878/2024	STATE OF ODISHA SATYABRATA SAHOO VS	DIPTIREKHA NANDA VS	// MAHILA P.S. BUXIBAZAR /186 /2024 ()
347	D-ABLAPL/36455/2024 ABLAPL/13879/2024	STATE OF ODISHA AMIT KUMAR BISWAS VS	JNYANANANDA PANDA VS	// / /0 ()
348	D-ABLAPL/36490/2024 ABLAPL/13880/2024	STATE OF ODISHA UCHHAB ROUTARA @ UCHHEI VS	SANJIB KUMAR BHANJADEO VS	// ITAMATI /280 /2024 ()
349	D-ABLAPL/36471/2024 ABLAPL/13881/2024	STATE OF ODISHA LIBU @ RAHUL KUMAR BEHERA VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /608 /2024 ()
350	D-ABLAPL/36452/2024 ABLAPL/13882/2024	STATE OF ODISHA HARIPADA SARKAR VS	MANOJ BIHARI DAS VS	// MARINE PS AT JAMBO /135 /2024 ()
351	D-ABLAPL/36456/2024 ABLAPL/13883/2024	STATE OF ODISHA RATNAKAR PATRA VS STATE OF ODISHA	SUJATA JENA VS	// GURUDIJHATIA /148 /2020 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :04/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/35660/2024 ABLAPL/13884/2024	SK. MONTU HOQUE VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TELKOI /143 /2024 () //
353	D-ABLAPL/35796/2024 ABLAPL/13885/2024	DAYA NAIK @ DAYANIDHI VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	BARIA /190 /2024 () //
354	D-ABLAPL/36375/2024 ABLAPL/13886/2024	SK. RAFIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /384 /2024 () //
355	D-ABLAPL/36472/2024 ABLAPL/13887/2024	KAUSHAL KUMAR SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 J.M.F.C.,(R),ROURKELA(Sundargarh) 2(A)CC/0001068/2024
356	D-ABLAPL/35549/2024 ABLAPL/13888/2024	NUTAN DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /763 /2024 () //
357	D-ABLAPL/36000/2024 ABLAPL/13889/2024	BISHNU PRASAD MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	BARIPADA TOWN /399 /2024 () //